

High Court of Karnataka,
Bengaluru,
Dated:22nd November, 2023

NOTIFICATION NO. HCBB - 285 / 2023

In modification of earlier Notification No. HCBB - 262/2023 dated 27th October 2023, the sittings of Hon'ble the Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru are arranged in the Court Halls as mentioned below from 23rd November 2023.

Sl. No.	Name of the Hon'ble Judges	Court Hall Nos.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice P.S.Dinesh Kumar	2
3	Hon'ble Mr. Justice K.Somashekar	3
4	Hon'ble Mrs. Justice K.S.Mudagal	4
5	Hon'ble Mr. Justice Sreenivas Harish Kumar	5
6	Hon'ble Dr. Justice H.B.Prabhakara Sastry	6
7	Hon'ble Mr. Justice Krishna S.Dixit	7
8	Hon'ble Mr. Justice S.G.Pandit	8
9	Hon'ble Mr. Justice B.M.Shyam Prasad	9
10	Hon'ble Mr. Justice Mohammad Nawaz	10
11	Hon'ble Mr. Justice H.T.Narendra Prasad	11
12	Hon'ble Mr. Justice S.R.Krishna Kumar	12
13	Hon'ble Mr. Justice Ashok S. Kinagi	13
14	Hon'ble Mr. Justice Suraj Govindaraj	14
15	Hon'ble Mr. Justice Sachin Shankar Magadum	15
16	Hon'ble Mr. Justice N.S.Sanjay Gowda	16
17	Hon'ble Ms. Justice Jyoti Mulimani	17
18	Hon'ble Mr. Justice R.Nataraj	18
19	Hon'ble Mr. Justice Hemant Chandangoudar	19

20	Hon'ble Mr. Justice M.Nagaprasanna	20
21	Hon'ble Mr. Justice E.S.Indiresh	21
22	Hon'ble Mr. Justice Ravi V. Hosmani	22
23	Hon'ble Mr. Justice S.Vishwajith Shetty	23
24	Hon'ble Mrs. Justice Lalitha Kanneganti	24
25	Hon'ble Mr. Justice V.Srishananda	25
26	Hon'ble Mr. Justice Rajendra Badamikar	26
27	Hon'ble Ms. Justice J.M.Khazi	27
28	Hon'ble Dr. Justice Chillakur Sumalatha	28
29	Hon'ble Mr. Justice C.M.Poonacha	29
30	Hon'ble Mr. Justice Anil B. Katti	30
31	Hon'ble Mr. Justice G.Basavaraja	31
32	Hon'ble Mr. Justice Umesh M. Adiga	32
33	Hon'ble Mr. Justice T.G.Shivashankare Gowda	33
34	Hon'ble Mr. Justice Venkatesh Naik T	34
35	Hon'ble Mr. Justice Rajesh Rai K	35
36	Hon'ble Mr. Justice K.V.Aravind	36

By Order of Hon'ble The Chief Justice

Sd/-

(M.Chandrashekar Reddy)

Registrar (Judicial)

Date: 22.11.2023

HIGH COURT OF KARNATAKA AT BENGALURU

**MODIFIED SITTING LIST OF HON'BLE JUDGES WITH SUBJECTS
ASSIGNED TO THEIR LORDSHIPS
WITH EFFECT FROM THURSDAY THE 23RD NOVEMBER 2023**

Priority will be given to old cases

Part A

Sl. No.	SITTINGS AND SUBJECTS	Remarks
1	<p>Hon'ble Mr. Justice Mohammad Nawaz</p> <p>Criminal Appeals not assigned to the Bench of Hon'ble Mr.Justice Rajendra Badamikar and Hon'ble Mr.Justice G.Basavaraja - Admission, Orders and Final Hearing</p> <p>Criminal Petitions U/s 407 of Cr.P.C - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>
2	<p>Hon'ble Mr. Justice Rajendra Badamikar</p> <p>Criminal Appeals (Acquittal) from 2018 onwards - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>
3	<p>Hon'ble Dr. Justice Chillakur Sumalatha</p> <p>MFAs (MV and WC/ECA) upto 2016 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>

4	Hon'ble Mr. Justice G. Basavaraja Criminal Appeals (Acquittal) upto 2017 - Admission, Orders and Final Hearing Thursday and Friday at 2.30 PM RSAs – Final Hearing as per Advance List No.II Specially assigned matters	Physical hearing / Video Conferencing (optional)
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By Order of Hon'ble The Chief Justice

**Sd/-
(M.Chandrashekar Reddy)
Registrar (Judicial)**

Date: 22.11.2023